

(4)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY – MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/172/2016  
NAME OF THE PETITIONER(S) : PADIPPURAKADU VEERAN KUTTY +1  
NAME OF THE RESPONDENT(S) : ALPHA HELICAL PUMPS PVT LTD & 3  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

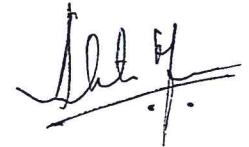
1. VINOD S  
KARTHIK SERNAGI

for R<sub>1</sub> - R<sub>2</sub>



2. T.K. Bhaskar  
Peiyadarehini  
Keethi

Counsel for Petitioners



3. Ambili Menon

Counsel for R<sub>3</sub>

ORDER

Counsel for petitioner present and stated that the senior counsel could not attend before the Tribunal as he is engaged in High Court. Counsel for R<sub>1</sub> & R<sub>2</sub> and Counsel for R<sub>3</sub> are present. Time prayed on behalf of Petitioner. Time is extended at request. Put up on 15.09.2017 at 10.30 A.M.

ghk

(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)